

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-21/2008(Pt.)/8612/A.

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Joint Registrar,  
Gauhati High Court, Itanagar Permanent Bench,  
Naharlagun, Arunachal Pradesh.

Dated Guwahati, 30<sup>th</sup> September, 2022.

Sub:- **Commuted Leave.**

Ref:- HC(IB)-VIG/01/2022 Dated 29.09.2022.

Sir,

With reference to the above, I am directed to inform you that you have been asked to inform Shri Gote Mega, District & Sessions Judge, Yupia, Papum Pare District, Arunachal Pradesh, to apply for Commuted leave along with duly filled in application in prescribed format, after resuming his office duties. Further, the next senior most Judicial officer at the station would remain in charge of his Court and office during his absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008(Pt.)/8613-8614/A, dated 30.09.22**

Copy to:

1. Shri Gote Mega, District & Sessions Judge, Yupia, Papum Pare District, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**